

PANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Team had recommended endorsement of a capacity of 18,000 tonnes on the Registration Certificate to make the unit economically viable. The Government have already agreed to the endorsement of the capacity of 18,000 tonnes subject to the condition that the company would undertake an export obligation as per the current policy after the unit has run for 5 years. The export obligation has become necessary as the manufacture of Biscuit is reserved for small scale sector. The company as well as the Government of West Bengal have been informed suitably.

#### Construction of 24 Storeyed Building in Calcutta for Postal Department

1110. SHRI SATYAGOPAL MISRA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Postal Department of his Ministry has planned to construct a 24-storeyed building in Calcutta's BBD area; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) A proposal to construct a multi-storeyed building in Calcutta's BBD area is under consideration.

(b) The details of the proposal are being worked out.

#### L.P.G. Connections in Bangalore

1111. SHRI V.S. KRISHNA IYER: Will the Minister of PETROLEUM be pleased to state :

(a) the number of cooking gas connections (LPG) given so far in Bangalore city;

(b) the number of applications for gas connection still pending;

(c) whether poor and middle class people are finding it difficult to take gas connection in view of deposit of Rs. 500/- to be paid at the time of installation; and

(d) whether Government propose to reduce it to the old rate Rs. 250/-?

THE MINISTER OF STATE OF THE

MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b). The number of cooking gas connections released/pending in Bangalore city are as follows-

	Released	Pending
1. Indian oil Corporation as on Feb. 1, 1985.	97,300	700
2. Hindustan Petroleum Corpn. Ltd. as on March 18, 1985	69,500	...
3. Bharat Petroleum Corpn. Ltd. as on Feb. 28, 1985	14,000	...

(c) Yes, Sir.

(d) No, Sir.

#### Purchase of Advanced Weapons for Defence

1112. SHRI V.S. KRISHNA IYER : Will the Minister of DEFENCE be pleased to state :

(a) whether the purchase of billions of dollars worth of advanced weapons for defence from Western countries, has slowed down due to spy scandal; and

(b) if so, whether Government propose to take immediate action to purchase advanced weapons for defence in the interest of the country ?

THE MINISTER OF DEFENCE (SHRI. P.V. NARASIMHA RAO) : (a) and (b). Negotiations for purchase of defence items from the Western countries are proceeding according to schedule. It will not be in the interest of national security to divulge details in this regard.

#### Licence for Manufacturing of Cracking Catalyst at Haldia

1113. SHRI ANANDA PATHAK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) Whether Union Government have received any proposal for granting licence for manufacturing of cracking catalyst at Haldia from Government of West Bengal; and

(b) if so, the time by which Government propose to grant the licence for the same ?

THE MINISTER FOR CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEER-